

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA
UNSTARRED QUESTION NO. 3183
ANSWERED ON 20.03.2023

Change of Examination Centre by Students of Class X and XII

3183. SHRI DIPSINH SHANKARSINH RATHOD:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government has any details about the total number of students who changed the examination centre in the country;
- (b) the details of the students who changed their examination centre from one district to another district in the country especially in Gujarat along with the details of the permission given;
- (c) the details of those students who changed their examination centre and passed the examinations especially in Gujarat;
- (d) the details of total fees collected by the Government in this regard from each student, Statewise;
- (e) whether the Government has given permission to students to take the examinations in private schools in Gujarat, if so the details of the permission given;
- (f) the reasons for not taking examinations in KV, JNV and Government Aided Schools; and
- (g) the details of the Examination Centres in Private Schools in Gujarat?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)

(a) to (c): Education is a subject in the Concurrent List of the Constitution and schools, other than those owned / funded by Central Government, are under the jurisdiction of the State Governments. Thus, the matters relating to examination in schools are regulated in terms of Rules and Instructions of the respective Examination Boards of State Government concerned.

As far as Central Board of Secondary Education (CBSE) is concerned, CBSE is having schools in India and 26 countries abroad. Examination centre of 54 students was

changed mainly because of expiry of visa/job contract and also on medical ground. As far as, National Institute of Open Schooling (NIOS) is concerned, 18 students were allowed to change examination centres in NIOS Oct, 2022 examination. However, no examination centre was changed in Gujarat by both the CBSE and NIOS.

(d): No fee is charged in this regard from students by CBSE. However, a total fee of Rs.22500/- @ Rs. 1500/- per student was collected by the NIOS.

(e) and (f) : As per existing Bye Laws of CBSE & NIOS the examination centres are made in all types of Schools, i.e., Government Schools, Kendriya Vidyalayas (KV), Jawahar Navodaya Vidyalayas (JNV) and private schools as per availability and acceptance of the schools to conduct the examinations.

(g): In 2022-2023, CBSE has fixed examination centres in 114 Private Schools and NIOS has fixed examination centres in 86 Private Schools in State of Gujarat
